

**GROUND FLOOR, ANCILLARY BLOCK,
HIGH COURT OF DELHI**

PRE LOK ADALAT MATTERS AT 2:30 P.M.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES PERTAINING TO PRE-LOK ADALAT				
1	MAC.APP.-519/2018 CM APPL. 22963/2018	ORIENDTAL INSURANCE CO LTD V/s AHILYA SINGH @ AHILYA DEVI	KISHORE RAWAT, R K TRIPATHI, AJAY, PURAN PRATAP SINGH	
2	MAC.APP.-696/2018 WITH MAC.APP. 4/2019	TATA AIG GENERAL INSURANCE CO LTD V/s RASHMI GUPTA & ORS	AMIT KUMAR SINGH, NAVNEET GOYAL	
3	MAC.APP.-4/2019	RASHMI GUPTA & ORS V/s TATA AIG GENERAL INSURANCE CO LTD & ORS (UNITED INDIA INSURANCE CO LTD)	NAVNEET GOYAL	
4	MAC.APP.-265/2022 CM APPL. 38362/2022 WITH MAC.APP. 348/2022	M/S. RELIANCE GENERAL INSURANCE CO LTD V/s SHRI MANOJ & ORS.	RAJEEV MAHESHWARANAND ROY, MANISH MAINI	Listing Remarks: AT 2:30PM
5	MAC.APP.-348/2022 WITH MAC.APP. 265/2022	MANOJ V/s M/S RELIANCE GENERAL INSURANCE CO LTD AND ORS	MANNIE AND ASSOCIATES	Listing Remarks: AT 2:30PM
6	MAC.APP.-136/2024 CM APPL. 13185/2024 CM APPL. 23964/2024 (CROSS OBJ.) CM APPL. 27418/2024	THE ORIENTAL INSURANCE CO LTD V/s RUKHSAR BI & ORS.	ASHWANI KUMAR SONI, KRISHAN KUMAR	Listing Remarks: AT 2:30PM
7	MAC.APP.-456/2024	SH RAVINDRA V/s GO DIGIT GENERAL INSURANCE CO. LTD. AND ANR	PANKAJ GUPTA, SAMEER NANDWANI	
8	MAC.APP.-491/2024 CM APPL. 53675/2024	LIBERTY VIDEOCON GEN INS CO LTD V/s SMT SAVITA RAWAT & ORS.	ASHWANI KUMAR SONI	Listing Remarks: AT 2:30PM,

**HIGH COURT OF DELHI
07.04.2025**

REGISTRAR(LISTING)